



GOVT. OF BIHAR  
REGISTRATION, EXCISE & PROHIBITION DEPT.  
KATIHAK SCORE, KATIHAK  
COURT FEE  
AUTHORIZATION NO. 2489

भारत STAMP DUTY 67  
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भारत JUDICIAL  
Rs. 0000020 28.12.2011  
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Application to be furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer  
Part election to..... M.L.A..... (name of the House)  
From..... 7 Manihari, Dew-katihar..... Constituency (Name of the Constituency)

Manohar Prasad Singh son/daughter/wife of Late Singheshwar Prasad Singh  
aged 64 years, resident of Post-Nayabata, Post-PS-Manihari, Distt-Katihar, Bihar  
(mention full postal address), a candidate of the above

I do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal (United) (name of the political party) / am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return ( in Rupees)
1.	Self	AGNPS63858		
2.	Spouse-	NIL		
3.	Dependent 1	NIL	BARPS9743M. ATR-9-10.	
4.	Dependent 2	CMTBLE772A	NIL	
5.	Dependent 3	NIL	NIL	

Umesh Lal Yadav  
NOTARY  
KATIHAK

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NIL

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

*[Signature]*  
29/12/11

Punishment imposed	NIL
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(5) That I give here in below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

**A. Details of movable assets :**

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	1,00,000 = 0	50,000 = 00	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	13,58,951 = 00 (3 S.B. A/c of SB) 2,31,766 = 00 (2 S.B.A/c of SB) in Joint	NIL 17,230 = 00 (Joint M.A. Dep) S.B. A/c.	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	50,000 = 00 (SB's Life) S.B.	NIL	N.A.	N.A.	N.A.
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	N.A.	N.A.	N.A.
(v)	Personal loans/advance given to any person or entity including Firm/Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	N.A.	N.A.	N.A.
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	4,87,088 = 00 (Buland - 2008) 5,50,000 = 00 (AR-396-9001) Jan 2011	NIL	Tractor No BR-19C-188 9.6.2009 40 BHP Tractor of BR 19C 0195/10 then	N.A.	N.A.
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	62,000 = 00 (2 Bhanu Gold) 3,000 = 00 (2 Bhanu Silver)	1,55,000 = 00 (5 Bhanu Gold) 10,000 = 00 (15 Bhanu Silver)	N.A.	N.A.	N.A.

Umesh Lal Yadav  
N.T.B.Y.  
KATIHAJI (S.O.)

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*Umesh Lal Yadav*  
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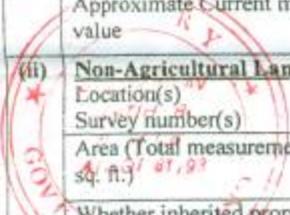
From Pension - 29,27000 P.M.  
From Salary 8441 - 55,80000 P.M.

any other assets such as value of claims/interest	84,27000 P.M.	NIL	N.A.	N.A.	N.A.
Gross Total value <i>including Pension &amp; Salary and in 01/15</i>	29,2705500	2,32,730000	N.A.	N.A.	N.A.

**3. Details of Immovable assets:**

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Agricultural Land</b> Location(s) <i>Khalaspur, Dist-Bhopal, Madhya Pradesh</i> Survey number(s) <i>Khatas 4470</i>	Self Cultivating		N.A.	N.A.	N.A.
	Area (Total measurement in acres)	10.93 Acres		N.A.	N.A.	N.A.
	Whether inherited property (Yes or NO)	<i>1/3 share</i> Yes		N.A.	N.A.	N.A.
	Date of purchase in case of self acquired property	From Khatiyani		N.A.	N.A.	N.A.
	Cost of Land (in case of purchase) at the time of purchase	NIL		N.A.	N.A.	N.A.
	Any Investment on the land by way of development, construction etc.	NIL		N.A.	N.A.	N.A.
	Approximate Current market value	10.50 lac approx		N.A.	N.A.	N.A.
(ii)	<b>Non-Agricultural Land</b> Location(s) Survey number(s)	NIL	<i>Jirambel, Sakhegaon, J.R. belgaon, Hel-7.</i>	<i>B-B Road, Sakhegaon, J.R. belgaon. Hel-7.</i>	N.A.	N.A.
	Area (Total measurement in sq. ft.)	NIL	<i>3 Khatas of 458 (2735 sq. ft.)</i>	<i>6 Khatas - self 10 Khatas</i>	N.A.	N.A.
	Whether inherited property (Yes or NO)	NIL	<i>Inherited</i>	<i>Inherited - self 20% Danpatas.</i>	N.A.	N.A.
	Date of purchase in case of self acquired property	NIL	<i>1997 from Danpatas.</i>	<i>Year 2007 from</i>	N.A.	N.A.
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	<i>2. lac</i>	N.A.	N.A.
	Any Investment on the land by way of development, construction etc.	NIL	NIL	N.A.	N.A.	N.A.
	Approximate Current market value	NIL	<i>10 lac</i>	<i>20 lac (Both include)</i>	N.A.	N.A.
(iii)	<b>Commercial Buildings</b> (including apartments) -Location(s) -Survey number(s)	NIL	NIL	N.A.	N.A.	N.A.
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	N.A.	N.A.	N.A.



Umesh K. Yadav  
KATIHAR

*Signature*  
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	Whether inherited property (Yes or NO)	NIL	NIL	N.A.	N.A.	N.A.
	Date of purchase in case of self acquired property	NIL	NIL	N.A.	N.A.	N.A.
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	N.A.	N.A.	N.A.
	Any Investment on the property by way of development, construction etc.	NIL	NIL	N.A.	N.A.	N.A.
	Approximate Current market value	NIL	NIL	N.A.	N.A.	N.A.
(iv)	<b>Residential Buildings</b> (including apartments,) -Location(s) - Survey number(s)	NIL	NIL	N.A.	N.A.	N.A.
	Area (Total measurement in sq. ft.)	NIL	NIL	N.A.	N.A.	N.A.
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	N.A.	N.A.	N.A.
	Whether inherited property (Yes or NO)	NIL	NIL	N.A.	N.A.	N.A.
	Date of purchase in case of self acquired property	NIL	NIL	N.A.	N.A.	N.A.
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	N.A.	N.A.	N.A.
	Any Investment on the land by way of development, construction etc.	NIL	NIL	N.A.	N.A.	N.A.
	Approximate Current market value	NIL	NIL	N.A.	N.A.	N.A.
(v)	Others (such as interest in property)	NIL	NIL	N.A.	N.A.	N.A.
(vi)	<b>Total of Current Market Value of (i) to (v) above</b>	NIL	NIL	N.A.	N.A.	N.A.

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	N.A.	N.A.	N.A.
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	N.A.	N.A.	N.A.

Umesh Chandra  
KATIHAR (Bihar)

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	Any other liability	NIL	NIL	NIL	NIL	NIL
	<b>Grand total of liabilities</b>	NIL	NIL	NIL	NIL	NIL
(ii)	<b>Government Dues:</b>					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	<b>Grand total of all Govt. dues</b>	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- a. Self... *Superintendent from Dept. of Home (A.P.), Bihar, Patna.*  
 b. Spouse... *Home Assistant*

(8) My educational qualification is as under: *I.P.S. (M.A)*

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School / College/ University and the year in which the course was completed.)

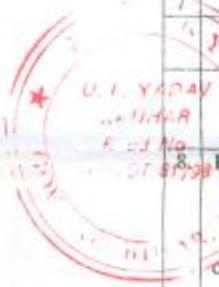
*Shri. Deshbandhu Das High School, Kharwaspur, Patna, Bihar, 1965. Pre. Arts Exam. 1966 & B.A. Hons. from Patna College, M.A. Hist. from Patna University 1972.*

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Manoj Kumar Singh</i>
2.	Full postal address	<i>Vill - Nayaboli, Post - Manohar, Dist - Khatwa, Bihar</i>
3.	Number and Name of the constituency and state	<i>67, Manohar - Dist - Khatwa, Bihar</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Janta Dal (United)</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NIL</i>

*30/04/2008*  
*29/12/11*

(c) Total number of Pending cases where the court (s) have taken cognizance:						
5	PAN of	Year for which last Income Tax Return filed		Total Income (Rs.)		
	(a) Candidate <i>Manohar Prasad Singh</i>					
	(b) Spouse: <i>Ant. Ganga Singh</i>					
	(c) Dependents <i>2</i>	<i>2019-20</i>				
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	<i>29,27,055.00</i>	<i>2,92,230.00</i>	<i>N.A.</i>	<i>N.A.</i>	<i>N.A.</i>
B.	Immovable Asset	<i>10.50 LAC</i>	<i>10 LAC</i>	<i>20 LAC</i>	<i>N.A.</i>	<i>N.A.</i>
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(ii)	Approximate Current Market Price of Asset (Total Value)	<i>As stated above</i>	<i>As stated above</i>	<i>As stated above</i>	<i>NIL</i>	<i>NIL</i>
7	Liabilities	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(i)	Government dues (Total)	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(ii)	Loans from Bank, Financial Institutions and others (Total)	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
8.	Highest educational qualification: <i>B.S., E.B. 1965 from S.K. School Khawabpur, P.C. Arts - 1966, B.A. Part I 1967 from Sahabganj College, B.A. - Honours 1970 from Patna College, M.A. History from Patna University 1972</i> (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					



**Umesh Lal Yadav**  
 NOTARY  
 KATIHAR (Bihar)

**VERIFICATION**

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at, *Katihar*.....this the.....*29* day of *December*..... 2011.....

*Verification done on 29/12/11*  
*Advocate*  
*29/12/11*

Deponent: *Manohar Prasad Singh*  
 Who is Identified by: *Ant. Ganga Singh*  
 Advocate: *Adv. A. Prasad*  
 and deponent: *Manohar Prasad Singh*  
 Date: *29/12/11*  
 NOTARY KATIHAR

*Manohar Prasad Singh*  
 29/12/11  
 DEPONENT